## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.60/(MAH)/2009 CA No. 265/2012 & 34/2015

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: M/s. TAGR Dredging and Marine Engg. Pvt. Ltd.

V/s. Mr. Budhpal Singh Bhati

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Dr. Deupti Adr. tur Mohush Serp. no. 142

2 RISHABH SHAH COUNSEL FOR PETITIONER

## ORDER

T.C.P. No. 60/397-398/NCLT/MB/MAH/2009 T.C.P. No. 64/397-398/NCLT/MB/MAH/2009

- 1. The Learned Representative of both the sides are present.
- By the Order of the Bench adjourned to **04.01.2018**. 2.

16.11.2017

aah

M.K. Shrawat Member (Judicial)